

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 20.02.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	CP/IB/9/2021
<b>NAME OF THE COMPANY</b>	Rithwik Projects Pvt Ltd
<b>NAME OF THE PETITIONER(S)</b>	Chander Sheewl Bansal
<b>NAME OF THE RESPONDENT(S)</b>	Rithwik Projects Pvt Ltd
<b>UNDER SECTION</b>	9 of IBC

**ORDER**

**Present:** Ld. Senior Counsel Mr. Avinash Desai for the OC.

Ld. Senior Counsel Mr. A. Venkatesh for the CD.

**Heard. Reserved for orders.**

Both the Counsels may file written submissions not more than three pages within three days from today.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**